

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) NO. 04/Chd/2017.

In the matter of :

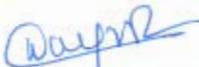
M/s. Recorders and Medicare Systems Pvt. Ltd.
Plot No. 196, Industrial Area, Phase-I,
Panchkula-134113 (Haryana).

.....Corporate Debtor.

Present: Mr. Jalesh Kumar Grover, Independent Director
for Corporate Debtor/Applicant.
Mr. Purushottam Ram Singhania, Insolvent Professional.

Mr. Jalesh Kumar Grover, Independent Director submits that Mr. Suman Jolly authorised Director of the company was out of station. Mr. Jalesh Kumar Grover further submits that he has a fresh resolution of the company to appear on its behalf today, but such a document is supposed to have been filed along with a duly sworn-in affidavit. However, due to the defect in presenting Form 6 itself, an adjournment is sought to have further instructions.

List the matter for 03.03.2017.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member (Technical)

February 27, 2017

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